## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 117/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Netsky News Put. 4.

SECTION OF THE COMPANIES ACT: U/S 397/398 of companies out of 1956.

SI. NO. Name Designation Representation Signature

1. M. & Bargin St. And Designation Signature

## Order dated 01.01.2017 in the matter CP NO 117/ND/2015 Netsky News Pvt Ltd

Shri M.K Bagri, the OL represents for the Central Government. In this matter a report of ROC is still awaited which appears to be perquisite for passing final order in the matter. Hence report to be filed within 2 week giving copy to opposite counsel.

The matter be listed on 17.07.2017

01.06.2017

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(H.P. CHATURVEDI, MEMBER (Judicial))